

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-306 of 2020

Matches Goa and ors., Thr. Its
Chairman and Directors. ... Petitioners.
Versus
Irwin Soares and anr. ... Respondents

Shri S. Keny, Advocate for the petitioner.
Ms. C. D'Costa, Advocate for the respondent nos.1 and 2.

Coram:- DAMA SESHADRI NAIDU, J.
Date:-18 December, 2020

P.C.

Respondents' counsel seeks the matter adjourned.

2. Post the matter on 12.1.2021.

DAMA SESHADRI NAIDU, J.

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